

PAY STRIKE IN BHILAI STEEL PLANT

***315. SHRI B. D. KHOBARAGADE:** Will the Minister of STEEL, MINES AND HEAVY ENGINEERING be pleased to state:

(a) whether it is a fact that a large number of employees in the Bhilai Steel Plant resorted to pay strike on the 1st February, 1964;

(b) if so, what are the grievances and demands of the employees; and

(c) what steps are being taken to redress their grievances?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): (a) Three days are ear-marked for payment and bulk of the employees received payment on 2nd and 3rd instead of 1st February, 1964.

(b) The main demands of the employees were production bonus for all, dearness allowance of 25 per cent. due to increase in the cost of living and provision of accommodation for all or 20 per cent. of pay as house-rent allowance in lieu of accommodation.

(c) The bonus scheme is being reviewed by Hindustan Steel Ltd. As regards other questions, the same are linked with the wage scales for steel industry, which matter is under consideration of the Wage Board.

COMMITTEES SET UP BY THE EDUCATION MINISTRY

***316. SHRI ARJUN ARORA:** Will the Minister of EDUCATION be pleased to state:

(a) the total number of committees and sub-committees set up by his Ministry;

(b) the total membership of these 2 committees;

(c) the total expenditure on Traveling Allowance and Daily Allowance of members of the committees in the year 1962-63; and

(d) the number of meetings held by these committees during the year 1962-63?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) 159.

(b) 1964.

(c) and (d) The required information is being collected and will be laid on the Table of the Rajya Sabha in due course.

OPTIONAL SUBJECTS FOR CLASS VI IN DELHI SCHOOLS

***317. DR. GOPAL SINGH:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a student of Class VI can offer two optional subjects out of the list of optional subjects mentioned in Letter No. F.25(157)63-EDN dated 26/27th November, 1963, issued by the Delhi Administration, without any written application of his parents if one of the subjects is not the third language;

(b) whether it is also a fact that in case the students of Class VI want to take up third language, their parents have to file written applications to the school authorities; and

(c) if the reply to parts (a) and (b) above be in the affirmative, the reasons for allowing other subjects without any written application and the third language on the written application of the parents?

THE MINISTER OF EDUCATION
(SHRI M. C. CHAGLA): (a) Yes, Sir.

(b) Yes, Sir.

(c) A statement is placed on the table of the Sabha.

STATEMENT

Reasons for allowing third language as optional subject on the written application of the parents in Delhi Schools.

Part (c).—This apparent difference arises from the fact that in the case of third language, if the number of students opting the language is 12 or more, the school is required to arrange for teaching of that subject for which facilities may not be existing at the time of option, whereas in other optional subjects it is not incumbent on the school to do so. Some of the students indicating option for a third language without consulting their parents subsequently change their choice under their parents' advice and this upsets the teaching arrangements made. In some cases it may be then necessary to discontinue the subject because of inadequate number of students. It has, therefore, been considered advisable to have the parents' consent regarding the choice of third language through an application. The applications help Education Department in collecting definite information in time in order to make proper and firm arrangements for the teaching of third language.

अवकाश प्राप्त व्यक्तियों का शिक्षक तथा प्रिंसिपल के रूप में कार्य करना

*३१८. श्री ए० बी० वाजपेयी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के अनेक अवकाश प्राप्त व्यक्तियों ने आपात स्थिति को ध्यान में रखकर अपनी सेवाएं अवैतनिक रूप से शिक्षक तथा प्रिंसिपल के रूप में कार्य करने के लिये अर्पित की हैं; और

(ख) यदि हां, तो उनकी पृथक्-पृथक् संख्या क्या है, उनमें से कितने व्यक्तियों की सेवायें स्वीकार की गईं और वे किन विद्यालयों में अध्यापन-कार्य कर रहे हैं ?

†[RETIRED PERSONS TO WORK AS TEACHERS AND PRINCIPALS]

*318. SHRI A. B. VAJPAYEE: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that in view of the emergency several retired persons of Delhi have offered their honorary services to work as teachers and principals; and

(b) if so, what is their number, categorywise, and the number of those, out of them, whose services have been accepted and the names of the institutions in which they are teaching?]

शिक्षा मंत्री (श्री एम० सी० चागला) :

(क) जी हां ।

(ख) विवरण सभा पटल पर रख दिया गया है ।

†[] English translation.